

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

**21 (ND) 2017 in
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: Sh. Vijay Prakash Arora Vs Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Kunal Soni	Advocate		

ORDER

22 (ND) 2017 in CP 124(ND) 2016 -Sh. Madhubala Arora Vs Unitech Ltd.

Pursuant to the directions to the Bank, a draft in the sum of Rs.11,10,395/- has been received in the name of the Decree holder Madhubala Arora from ICICI Bank, Gurgaon. The same is being handed over to her under acknowledgement of receipt.

She is duly identified by her counsel.

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(Ina Malhotra)
Member (J)